

(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP/4(IB)/CB/2017
NAME OF THE TRANSFEROR : CMI ENERGY INDIA PVT LTD
NAME OF THE TRANSFERRE : EASUN REYROLLE LIMITED
UNDER SECTION : Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. SURESH	Secretary	for the
	Counsel for Respondent	
	Consent by Respondent	V. Ananth

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for making submissions as the senior counsel could not appear before the Tribunal due to personal inconvenience. Time extended at request. Put up on 10.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)